

The All India Station Masters' Association is stated to have generally represented the case of employees alleged to have been victimised by the railway administration and in the course of this they also mentioned the case of Shri B. C. Pal.

Shri B. C. Pal ASM/Sahebganj was arrested in the context of his activities which attracted the provisions of the Indian Penal Code and it had nothing to do with his activities as an office bearer of the Association.

Upgradation of Train Examiners

9367. SHRI SURAJ BHAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that in terms of Railway Board's No. E/NG/1/69/PM-1.30 dated 2nd July, 1970, all train examiners Grade Rs. 180-240(AS) as on 31st March, 1966, were upgraded to grade Rs. 205-280(AS) with effect from 1st April, 1966;

(b) whether it is also a fact that these persons were to be assigned seniority among themselves in order of their *inter se* seniority in the grade of Rs. 180-240(AS); and

(c) whether it is also a fact that according to this, all the promotions made/panel former after 1st April, 1966 and before 2nd July, 1979 in grade Rs. 205-280(AS), were to be null and void?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes. However, the correct Railway Board's letter number is E(NG)I/69PMI/130 dated 2-7-1970.

(b) Yes.

(c) No.

Karnataka Proposals for Electrification

9368. SHRI JANARDHANA POOJARY: Will the Minister of RAILWAYS be pleased to state:

(a) whether Karnataka Government have sent any proposal for electrification of some Railway track in the State;

(b) if so, the details thereof; and

(c) the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) No.

(b) and (c) Do not arise.

Proposal to Extend C.G.H.S. facilities to employees of Delhi Administration

9369. SHRI JANARDHANA PAAJARY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have a proposal under their consideration to extend C.G.H.S. facilities to the employees of Delhi Administration;

(b) if so, when the decision is likely to be taken in this regard; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) to (c) A request from Delhi Administration to this regard is still under consideration as some further details in this regard are awaited from Delhi Administration.

Lottery system vis-a-vis sale of D.T.C. Tickets

9370. SHRI .. JANARDHANA POOJARYs Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the introduction of lottery system by DTC has increased